

18


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.308/9/HDB/2017
NAME OF THE COMPANY	KVK Nilachal Power Pvt Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Nilachal Power Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.B. Benarjee	Advocate	9966389387	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	9440234054	

**ORDER**

Learned counsel Mr.N.B.Benarjee present for Petitioner.

Learned counsel Mr.D.V.A.S.Ravi Prasad present for Respondent.

Heard arguments of learned counsel appearing for Petitioner.

For arguments of Respondent.

At request of Respondent counsel, list the matter on 08.08.2018.

  
MEMBER JUDICIAL